

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1294 of 2019

IN THE MATTER OF:

Balaji Associates ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH

Company Appeal (AT) (Insolvency) No. 1308 of 2019

IN THE MATTER OF:

Shree Padmalaya Petroleum ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH

Company Appeal (AT) (Insolvency) No. 1310 of 2019

IN THE MATTER OF:

Zenith Infrastructure ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH

Company Appeal (AT) (Insolvency) No. 1311 of 2019

IN THE MATTER OF:

Pest Control Ideal ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH

Company Appeal (AT) (Insolvency) No. 1312 of 2019

IN THE MATTER OF:

Jai Lahari Enterprises ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1313 of 2019

IN THE MATTER OF:

NKS Infra & Contract ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1315 of 2019

IN THE MATTER OF:

**Abhijeet Intelligence Security and
Labour Supplier.** ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1316 of 2019

IN THE MATTER OF:

Scop Infrastructure and Company ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1317 of 2019

IN THE MATTER OF:

M.N. Patil ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1319 of 2019

IN THE MATTER OF:

Patel Erectors. ...Appellant
Versus
V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1320 of 2019

IN THE MATTER OF:

Krishna Construction ...Appellant
Versus
V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1321 of 2019

IN THE MATTER OF:

Saibaba Mahadev Mandowkar ...Appellant
Versus
V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1322 of 2019

IN THE MATTER OF:

Vinod Maniyar ...Appellant
Versus
V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1323 of 2019

IN THE MATTER OF:

D.R. Engineering Service

...Appellant

Versus

V. Venkatachalam

...Respondent

Present:

For Appellant: Mr. Hrishikesh Chitale, Advocate.

For Respondent: Mr. Rohit Rajershi, Advocates for R- 3 & 4.

**Mr. Ashish Joshi, Mr. Manish K Jha, and Mr. Yohaann
Limathwalla, Advocates for RP**

ORDER
(Virtual Mode)

10.11.2020 For filing of Reply/Response by the respective Respondents to I.A. No. 2329 of 2020 in Company Appeal (AT)(Insolvency) No. 1294 of 2019 filed by the Applicant/Appellant, the matter is adjourned to **15th December, 2020**.

The Learned Counsel for the Respondent Nos. 3 & 4 submits that he is not filing any Reply/Response of Respondent Nos. 3 & 4 to I.A. No. 2329 of 2020 in Company Appeal (AT)(Insolvency) No. 1294 of 2019 filed by the Applicant/Appellant and the same is recorded.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Km